

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE SMT. JUSTICE P.V.ASHA

&

THE HONOURABLE MRS. JUSTICE SHIRCY V

TUESDAY THE 28TH DAY OF APRIL, 2020 / 8TH VAISAKHA 1942

O.P.(FC) No. 1 OF 2020

O.P.No.840/2018 OF FAMILY COURT, PATHANAMTHITTA

PETITIONER:

AKHILESH S., Aged 38 years,  
S/o. Soman Pillai, 'Akhilesh Bhavan',  
Neelikulam, Vavvakkavu P.O.,  
Karunagappally Taluk,  
Kollam District.

ADV.GISA SUSAN THOMAS

RESPONDENT

1                   REMYA R., Aged 34 years,  
D/o. Balakrishna Pillai  
'Sreevalsam',  
Bhagavathikkum Padinjaru,  
Keerukuzhy, Thatta,  
Pathanamthitta District.

THIS OP (FAMILY COURT) HAVING COME UP FOR ADMISSION ON  
28.4.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING

**ORDER**

**Shiricy V, J.**

Issue notice to the respondent through e-mail.

Post on 30.04.2020.

**P.V. ASHA, JUDGE**

**SHIRCY V, JUDGE**

rkc